

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

10 x

ORDER SHEET

APPLICATION NO. OF

Applicant (s)

Respondent (s)

Advocate for

Advocate for

Applicant (s)

Respondent (s)

Notes of the Registry

Orders of the Tribunal

DATE OF ORDER : 25th JULY, 2012.
Original Application No. 424/Jodhpur//2011.

Mr. Vivek Shah. for the applicant.
Mr. Ankur Mathur along with Mr. Vinit Mathur, for
respondent No. 2.
Mr. Dharendra Pandey proxy for Mr. Kamal Dave, for
respondents No. 2 and 3.

The learned counsel for the applicant wishes to
withdraw this Original Application as his cause has been
satisfied by the respondents. Permission is granted. In view of
this, the O.A. is dismissed as withdrawn.

[B.K. Sharma]

Administrative Member

RIC
17/8

प्रार्थी का निवेदन की जागी
क.अ. 80 दिनांक 17/8/12 का
उक्त कार्य में
17/8

17/8/12